

National Company Law Tribunal

Allahabad Bench

CP NO. 72/ALD/2017, CAA NO. 19/ALD/2017

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 11.08.2017

NAME OF THE COMPANY: Mangeshree Education Pvt Ltd.

SECTION OF THE COMPANIES ACT: U/S 230/232 of the Companies act of 2013

<u>Sl. NO.</u>	<u>Name</u>	<u>Designation</u>	<u>Representation</u>	<u>Signature</u>
<u>1.</u>	<u>Anjani Kumar</u>	<u>PCS</u>	<u>Petitioner</u>	<u>[Signature]</u>
<u>2.</u>				

CP No. 72/ALD/2017, CAA No. 19/ALD/2017

Sri Anjani Kumar Singh, PCS for petitioner. Proxy for OL is present. It is informed that a notice on behalf of the petitioner has been sent to the office of the RD as well as office of the OL, but their affidavits/report are still awaited. Hence, the time is granted.

The matter be listed on 6th September, 2017.

Dated: 11.08.2017

[Signature]
Sri H.P. Chaturvedi, Member (Judicial)

Typed by:
P.K. Jyoti